

From:

Registrar General,
High Court of Uttarakhand,
Nainital

To,

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Judge, Dehradun/ Judges, Family Courts, State of Uttarakhand.
3. Principal Secretary (Law)-cum-,L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
5. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital.
6. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
7. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
8. Legal Advisor to Hon'ble the Governor, Rajbhawan, Dehradun.
9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
10. Registrar, State Consumer Redressal Commission, House No. 23/16, Circular Road, Dalanwala, Dehradun-248001.
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
13. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, District Udham Singh Nagar.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani (Nainital).
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
17. Chairman, Permanent Lok Adalat, Dehradun, Hardwar, Nainital and Udham Singh Nagar.
18. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar.

C.L. No. 06/UHC/Admin.A/2021

Dated: July 01, 2021.

Subject: Regarding directions to send leave applications etc. only in official e-mail ID of the High Court of Uttarakhand [highcourt-ua@nic.in].

Sir/Madam,

It is being observed that some of the officers of the State Judiciary are sending their applications related to leave etc. in the e-mail ID of the Inspection Section and other Sections of Hon'ble the Court instead of sending in official e-mail ID of the Court **[highcourt-ua@nic.in]**.

Such practice of sending applications in other e-mail IDs by the Judicial Officers beyond official e-mail ID of the Court is causing inconvenience and most of the

applications are being left unattended and not reaching concerned Sections of the Court timely for further processing.

In this matter, I am directed to say that applications for leave etc. only be sent to the official e-mail ID of Hon'ble the Court [**highcourt-ua@nic.in**], not any other e-mail IDs of the Sections of the Court.

You are therefore, requested to ensure strict compliance in this matter and bring it to the notice of all the Judicial Officers under your subordination.

Yours sincerely,

Sd/-
(Dhananjay Chaturvedi)

No.3075/UHC/Admin.A/2021

Dated: July 01, 2021.

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordships for kind perusal.
3. P.S. to Registrar General.
4. All the Registrars of the Court.
5. Librarian of the Court.
6. Assistant Registrar (IT), High Court of Uttarakhand, Nainital with a request to upload it on the Website of Hon'ble the High Court.
7. Guard File

Assistant Registrar
Admin.A